

(b) if so, the nature of industries and their employment potential?

The Minister of Industry (Shri Manubhai Shah): The position continues to be the same practically as contained in the reply to Starred Question No. 355 dated 12-8-1960.

Perfumery Industry

***705. Shri Kodiyan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have examined the possibility of starting a perfumery industry in the country based on lemon grass oil;

(b) if so, whether there is any proposal to establish a factory for producing perfumes during the Third Plan period; and

(c) if so, the main details of the proposal?

The Minister for Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir. The matter was examined but it was not considered feasible to establish a factory for producing perfumes based on lemon grass oil.

(c). Does not arise.

Indian Delegation to U.N.

***706.** { **Shrimati Ila Palchoudhuri:**
Shri Prakash Vir Shastri:

Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to a news appearing in the "The Current" of the 5th October, 1960 in regard to the appointment of Miss Joanne Grant as a Stenographer to the recent Indian Delegation to the United Nations;

(b) if so, what are the actual facts of the matter; and

(c) Government's reaction thereto?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a). Government have seen the report which appeared in "The Current" of the 5th October, 1960.

(b) and (c). During the 14th Session of the General Assembly, a few extra posts of typists etc., as in previous years, had to be created in our Permanent Mission to cope with the additional work of the General Assembly Session. The selection was made by a written test conducted by the Mission. Miss Grant was found suitable and was appointed against one of the posts of typists on the 15th September, 1959. In view of the short-term nature of the employment, it was not found possible to check her antecedents before she was appointed. However, as is customary, the United Nations Secretariat was immediately informed of her appointment by the Indian Delegation. The services of Miss Grant were terminated on the 16th February, 1960 and she has not been re-employed since then.

Code of Discipline

***707. Shri Ram Krishan Gupta:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the public sector undertakings have considered their stand towards the adoption of the code of discipline; and

(b) if so, the result thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The Code of Discipline is already applicable to all public sector undertakings worked as companies and corporations except Defence undertakings, Banks and the Life Insurance Corporation. The Railways have not considered it necessary to adopt the Code as in their opinion its main objectives are secured through their long established procedures and conventions. The question of applying the Code to the remaining public sector undertakings is being pursued.